

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.09.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6197 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Alphion India Private Limited Vs. Presto Info Solutions Private Limited	Anupam K. Sinha
2.	I.A. No. 6216 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Alka Ramanlal Gandhi Vs. Atul Tansukhlal Mehta	Siddharth Chappalgonkar
3.	I.A. No. 6217 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Meghali Pramod Pawar and Anr. Vs. Tul Tansukhlal Mehta	Siddharth Chappalgonkar
4.	I.A. No. 6218 of 2026 in Comp. App. (AT) No. ____ of 2026	Sumit Sharma Vs. Registrar of Companies, Kolkata	Ajitesh Kumar

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Assistant Registrar